

Nehru-Noon agreement with regard to transfer of territories between India and Pakistan; and

(b) the result thereof?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). Necessary steps with regard to the transfer of other territories between India and Pakistan will be taken only after demarcation, which is still in progress, is completed.

Demarcation has so far been completed by placement of pillars in 1671 miles out of 2519 miles of the Indo-East Pakistan border.

Peaceful uses of Atomic Energy

36. { **Shri D. C. Sharma:**
Shri P. C. Borooah:
Shri Hem Barua:
Shri Chuni Lal:

Will the **Prime Minister** be pleased to state:

(a) whether any progress has been made in the building of the proposed 300 mw. nuclear power station at Tarapur near Bombay; and

(b) whether any tender from any country has been accepted?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). Global tenders for the setting up of the first atomic power station to be located at Tarapur near Bombay have been invited and the last date for the receipt of the tenders is August 31, 1961.

Meanwhile, preparatory work has been taken in hand and the construction of the access road, temporary office building, rest house and wells for temporary water supply is in progress.

Standard for Hot-Rolled Steel

37. { **Shri Arjun Singh Bhaudauria:**
Shri S. A. Mehdi:
Maharajkumar Vijaya Anda:

Will the **Minister of Commerce and Industry** be pleased to state:

(a) whether the Indian Standards Institution is evolving Standard for Hot-rolled Steel; and

(b) if so, the details thereof?

The Minister of Commerce (Shri Kanungo): (a) and (b). The Indian Standards Institution has already published the following standards for hot-rolled structural steel sections:—

- (i) IS: 808-1957 Rolled Steel Beam, Channel and Angle Sections,
(ii) IS: 1173-1957 Rolled Steel Sections, Tee Bars; and
(iii) IS: 1252-1958 Rolled Steel Sections, Bulb Angles.

In addition to these standards, an ISI Handbook for Structural Engineers: 1. Structural Steel Sections giving worked out properties of the new structural steel sections has been published to guide the designers in the use of new Sections.

State Trading Corporation

38. { **Shri Ram Krishan Gupta:**
Shri Ajit Singh Sarhadi:

Will the **Minister of Commerce and Industry** be pleased to refer to the reply given to Starred Question No. 902 on the 16th March, 1961 and state the progress since made in the construction of a building for State Trading Corporation?

The Minister of Commerce (Shri Kanungo): The Corporation has already paid the cost of the plot. The W.H. & S. Ministry, on the advice of the Defence Ministry, has since suggested that in view of the signal installations in the vicinity, the height of the building should be restricted

to 30'. The question whether the building should be constructed with this restriction is under consideration of the Corporation.

Indian Embassy Official in China

39. { Shri Ram Krishan Gupta:
Shri D. C. Sharma:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 904 on the 16th March, 1961 and state:

(a) whether Government have received any reply to the strong protests made to the Chinese Government regarding the insulting behaviour to which the Personal Assistant to the Indian Ambassador in Peking was subjected to;

(b) if so, the nature of reply received; and

(c) the action taken thereon?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes, Sir.

(b) The reply repeats allegations which we have already rejected.

(c) We do not propose to enter into further correspondence with the Government of China on this subject.

Non-Coking Coal Washeries

40. **Shri Ram Krishan Gupta:** Will the Minister of Planning be pleased to refer to the reply given to Starred Question No. 919 on the 16th March, 1961 and state:

(a) whether the Planning Commission have considered the request of the Ministry of Railways for a special provision for the establishment of washeries for washing non-coking coal for the Railways; and

(b) if so, the result thereof?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). As stated in the reply given to the Starred Question No. 919 on 16th March,

1961, the Fuel Research Institute was requested to carry out the necessary investigations on a priority basis. The results are awaited.

Indo-Pak Steering Committee

41. **Shri Ram Krishan Gupta:** Will the Prime Minister be pleased to state:

(a) whether any meeting of Indo-Pakistan Steering Committee has been held since the 1st March, 1961; and

(b) if so, the matters discussed and conclusions reached?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) No, Sir.

(b) Does not arise.

European Common Market

42. **Shri Ram Krishan Gupta:** Will the Minister of Commerce and Industry be pleased to refer to the reply to Starred Question No. 1363 on the 6th April, 1961 and state:

(a) whether Government have known the precise level of the common tariff on the Industrial goods taken by the six members of the European market;

(b) if so, its effect on the Indian exports; and

(c) the steps taken in this regard?

The Minister of Commerce (Shri Kanungo): (a) to (c): The precise level of the Common external tariff of the European Economic Community on all industrial goods will be known only after the conclusion of the tariff negotiations currently taking place in Geneva. India does not, however, export industrial goods to the European Economic Community to any significant extent at present. Consequently, the height of the common external tariff can have but little influence on this trade.